

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 576
TO BE ANSWERED ON 6TH FEBRUARY, 2017**

Facilities in Schools

†576. **SHRI PANKAJ CHAUDHARY:**
SHRI J.C. DIVAKAR REDDY:
SHRI JANARDAN SINGH SIGRIWAL:
SHRI RAGHAV LAKHANPAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the fact that most Government schools at all levels in the country are lacking basic amenities like drinking water, toilets, electricity, playgrounds, etc. despite the strong remarks by Hon'ble Supreme Court and if so, the details thereof, State/UT-wise, including Uttar Pradesh;
- (b) whether the Government has conducted/proposes to conduct any study in this regard and if so, the details thereof, State/UT-wise including Uttar Pradesh; and
- (c) the details of the funds allocated/ disbursed by the Government for providing basic amenities in schools during each of the last three years and the current year, State/UT and year-wise ?

ANSWER

**MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) : The Unified District Information System for Education (UDISE) captures data on various educational indicators including availability and shortage of basic amenities in schools. State/UT-wise details of shortage of infrastructure facilities in schools at elementary and secondary level are at Annexure-I (a) & (b).

Under Swachh Vidyalaya initiative, 4,17,796 toilets were constructed in 2,61,400 elementary and secondary government schools in a period of one year from 15.8.2014 to 14.8.2015, thus meeting the target of ensuring that every government school has separate functional toilets for girls and boys. This includes schools in the most difficult to reach areas in the country such as districts facing Left Wing Extremism (LWE), in forests, remote mountainous terrain and in crowded slums. With this, about 13.58 crore children in 11.08 lakh government schools have access to gender segregated toilets.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates the appropriate Governments to provide school infrastructure for elementary education in accordance with the norms prescribed in the schedule to the RTE Act. State Governments/UT administrations

are mandated to provide these facilities in all schools as per the time frame mandated under the RTE Act. Further, the Hon'ble Supreme Court in Writ Petition (Civil) No. 631 of 2004 in the matter of Environmental and Consumer Protection Foundation vs. Delhi Administration and Others, had directed, in its order dated 3.10.2012 that all States and Union Territories provide, inter alia, drinking water and toilet facilities, if not already provided.

(b) The implementation of Sarva Shiksha Abhiyan (SSA) is reviewed twice every year by a Joint Review Mission comprising independent experts and external funding agencies covering States. The Ministry of Human Resource Development convenes periodic meetings with State Education Ministers and Secretaries to review the programme implementation.

The Central Government supports State Governments and UT Administrations for creation and augmentation of infrastructural facilities in government elementary and secondary schools under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) programmes. The requirement of infrastructural facilities in schools are worked out every year by the respective State and Union Territory on incremental basis depending on their need and priority and this is reflected in their Annual Work Plan and Budget (AWP&B). Regular meetings are held with representatives of States and UTs to monitor performance of infrastructure created and status of education in schools.

Since the inception of SSA in 2001 till 30.9.2016, 3.64 lakh new elementary schools, construction of 3.11 lakh school buildings, and 18.73 lakh additional classrooms, 2.42 lakh drinking water facilities, 10.36 lakh school toilets and 19.48 lakh teacher posts have been sanctioned to States and UTs. Out of which 3.60 lakh new elementary schools have been opened, construction of 2.90 lakh school buildings and 17.59 lakh additional classrooms have been completed, 2.31 lakh drinking water facilities have been provided and 9.69 lakh school toilets constructed, and 15.75 lakh teachers have been recruited.

Since the inception of RMSA in 2009-10 till 31.3.2016, 11,599 new secondary schools, 52,715 additional classrooms, 25,948 science laboratories, 21,864 computer rooms, 27,428 libraries, 19,800 toilet blocks and 12,327 drinking water facilities have been sanctioned to States and UTs. Out of these 10,107 new schools have been opened, construction of 23,488 additional classrooms, 11,753 science laboratories, 8585 computer rooms and 12,440 libraries have been completed and 19,800 toilet blocks and 7,699 drinking water facilities have been provided.

(c): Details of funds released to States and UTs under SSA and RMSA programmes for approved activities including facilities in schools during the last three years and the current year are at Annexure-II.

ANNEXURE-I (a)**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 576 TO BE ANSWERED ON 6TH FEBRUARY, 2017 REGARDING FACILITIES IN SCHOOLS****State-wise details of percentage (%) of Government elementary schools lacking infrastructure facilities**

STATE/UT	Drinking Water	Ramp	Boundary Wall	Play ground	Library	Electricity
ANDAMAN & NICOBAR ISLANDS	0.00	78.24	32.35	45.29	2.06	12.06
ANDHRA PRADESH	6.21	71.58	47.98	55.97	2.49	5.96
ARUNACHAL PRADESH	21.22	81.84	51.79	65.96	79.01	69.34
ASSAM	8.42	49.34	70.42	42.96	32.43	76.22
BIHAR	6.06	61.98	49.77	67.98	31.36	67.21
CHANDIGARH	0.00	46.96	0.00	8.70	0.00	0.00
CHHATTISGARH	0.76	55.85	37.18	48.59	5.65	30.57
DADRA & NAGAR HAVELI	0.00	22.55	49.09	64.00	0.00	0.00
DAMAN & DIU	0.00	56.38	7.45	57.45	2.13	0.00
DELHI	0.00	12.00	0.11	14.40	0.81	0.00
GOA	0.00	64.56	20.99	65.24	0.11	0.23
GUJARAT	0.06	37.36	6.65	27.44	1.63	0.38
HARYANA	0.11	64.67	2.01	18.53	0.58	1.51
HIMACHAL PRADESH	0.16	32.48	29.65	15.92	2.91	4.22
JAMMU & KASHMIR	9.19	83.79	74.78	73.30	41.49	79.25
JHARKHAND	6.50	73.75	75.36	62.46	3.75	88.37
KARNATAKA	0.00	61.21	21.74	42.87	0.43	1.27
KERALA	0.24	46.77	7.54	43.43	0.28	0.96
LAKSHADWEEP	0.00	63.41	41.46	75.61	2.44	0.00
MADHYA PRADESH	4.52	59.87	64.09	39.13	9.43	87.62
MAHARASHTRA	0.39	38.06	21.99	16.23	2.39	7.90
MANIPUR	0.06	49.85	81.62	54.29	85.73	70.77
MEGHALAYA	37.80	65.69	85.86	66.89	90.11	79.66
MIZORAM	6.85	53.67	44.31	33.77	2.72	26.48
NAGALAND	20.65	73.61	34.13	61.14	65.30	57.50
ODISHA	0.52	56.57	31.32	75.66	6.44	72.16
PUDUCHERRY	0.00	33.25	3.56	42.04	0.24	0.00
PUNJAB	0.00	81.95	1.41	2.32	1.23	0.04
RAJASTHAN	4.38	63.60	19.46	58.11	26.71	58.62
SIKKIM	2.07	90.80	72.87	35.40	34.83	20.34
TAMIL NADU	0.00	51.68	23.77	30.03	0.72	0.25
TELANGANA	8.61	79.15	40.97	46.01	4.48	9.96
TRIPURA	10.23	80.19	83.48	36.58	56.06	73.85
UTTAR PRADESH	1.86	62.80	35.67	31.82	22.66	52.60
UTTARAKHAND	3.99	77.38	17.80	49.18	6.51	22.98
WEST BENGAL	1.24	61.86	59.35	59.78	17.98	24.47
INDIA	3.46	60.13	41.10	45.05	14.94	44.17

Source: UDISE 2015-16(Provisional)

ANNEXURE-I (b)**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 576 TO BE ANSWERED ON 6TH FEBRUARY, 2017 REGARDING FACILITIES IN SCHOOLS****State-wise details of percentage (%) of Government Secondary Schools lacking infrastructure facilities**

STATE/UT	Electricity facility	Play ground facility	Drinking water facility	Boundary wall facility	Library facility	Integrated Science Laboratory facility
A & N ISLANDS	0	35	0	17	0	59
ANDHRA PRADESH	2	25	3	29	5	77
ARUNACHAL PRADESH	17	29	3	26	42	29
ASSAM	7	34	5	47	23	82
BIHAR	42	28	2	26	10	67
CHANDIGARH	0	3	0	0	0	18
CHHATTISGARH	15	39	2	38	6	41
DADRA & NAGAR HAVELI	0	31	0	12	8	58
DAMAN & DIU	0	38	0	4	0	31
DELHI	0	9	0	0	0	32
GOA	2	44	2	21	1	13
GUJARAT	1	31	0	15	30	70
HARYANA	0	13	0	1	0	26
HIMACHAL PRADESH	0	6	0	22	1	65
JAMMU & KASHMIR	24	35	3	42	16	58
JHARKHAND	54	45	4	38	7	61
KARNATAKA	2	20	2	24	3	77
KERALA	0	28	0	7	0	54
LAKSHADWEEP	0	29	0	29	0	71
MADHYA PRADESH	35	31	3	49	12	58
MAHARASHTRA	1	7	0	10	5	39
MANIPUR	9	35	0	61	40	42
MEGHALAYA	3	23	6	31	31	40
MIZORAM	12	69	6	76	17	49
NAGALAND	20	46	16	27	43	83
ODISHA	19	42	0	11	2	85
PUDUCHERRY	0	27	0	1	0	48
PUNJAB	0	2	0	1	0	26
RAJASTHAN	9	43	2	5	7	78
SIKKIM	0	17	0	59	6	41
TAMIL NADU	0	28	0	18	1	58
TELENGANA	2	26	3	20	5	83
TRIPURA	16	18	2	55	40	70
UTTAR PRADESH	38	57	5	24	41	62
UTTARAKHAND	10	54	3	35	9	45
WEST BENGAL	2	34	0	19	4	78
Total	12	31	2	23	8	65

Source: UDISE 2015-16 (Provisional)

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 576 TO BE ANSWERED ON 6TH FEBRUARY, 2017 REGARDING FACILITIES IN SCHOOLS**

Statement showing State-wise details of funds released under SSA programmes for approved activities including facilities in schools during the last three years and current year

(₹ in lakh)

Sl. No.	STATE/UT	2013-14	2014-15	2015-16	2016-17*
1	ANDHRA PRADESH	174715.39	154566.68	66810.81	63302.18
2	ARUNACHAL PRADESH	19261.85	33607.83	18179.44	16399.64
3	ASSAM	131820.73	97782.17	100464.64	53037.77
4	BIHAR	261013.11	216336.05	251557.33	270688.44
5	CHHATTISGARH	76699.64	92705.34	62219.70	57269.75
6	GOA	1333.57	1310.38	813.58	869.11
7	GUJARAT	80559.63	78476.48	61563.82	77740.50
8	HARYANA	35088.42	42110.65	34501.21	18699.88
9	HIMACHAL PRADESH	11453.10	12547.30	12139.13	12825.46
10	JAMMU & KASHMIR	89143.50	51276.51	129980.55	102521.53
11	JHARKHAND	45010.71	75775.18	55863.31	42347.08
12	KARNATAKA	65371.33	66213.52	41759.33	54495.50
13	KERALA	20800.66	21844.02	12858.86	9049.01
14	MADHYA PRADESH	200408.56	149094.91	160197.85	141450.86
15	MAHARASHTRA	65653.65	58288.54	41225.28	60369.65
16	MANIPUR	13193.93	21465.80	18355.46	4405.31
17	MEGHALAYA	28340.86	20404.51	16626.96	15438.00
18	MIZORAM	10657.69	14739.69	9437.51	3706.31
19	NAGALAND	15803.02	20568.72	8739.53	8413.46
20	ODISHA	73956.08	66695.31	82081.65	60349.94
21	PUNJAB	38323.72	36215.98	30003.82	27086.98
22	RAJASTHAN	242488.70	248041.55	193462.09	164678.90
23	SIKKIM	4195.08	4526.13	4054.36	2848.89
24	TAMIL NADU	96827.48	135819.79	82111.73	82111.30
25	TELANGANA		81406.88	21776.01	21776.10
26	TRIPURA	15991.09	19800.13	16956.97	12553.95
27	UTTAR PRADESH	466698.04	449867.53	505434.30	505433.98
28	UTTARAKHAND	22043.51	22880.56	22588.40	25268.98
29	WEST BENGAL	153196.42	97240.30	84679.41	69357.13
30	A & N ISLANDS	612.35	147.21	359.46	359.00
31	CHANDIGARH	3009.26	3893.53	3521.81	3278.90
32	DADRA & N. HAVELI	927.19	911.74	594.91	1060.99
33	DAMAN & DIU	145.54	72.77	78.38	200.00
34	DELHI	8322.82	6223.73	7293.80	6944.90
35	LAKSHADWEEP	0.00	58.83	139.87	139.87
36	PUDUCHERRY	443.19	100.00	583.14	152.59
	Total	2473509.82	2403016.25	2159014.41	1996631.84

* upto 04.01.2017

ANNEXURE-II (contd)**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 576 TO BE ANSWERED ON 6TH FEBRUARY, 2017 REGARDING FACILITIES IN SCHOOLS**

Statement showing State-wise details of funds released under RMSA programme for approved activities including facilities in schools during the last three years and current year

Sl. No.	STATE/UT	2013-14	2014-15*	2015-16*	(₹ in lakh)
					2016-17* (as on 2-2-2017)
1	ANDAMAN AND NICOBAR ISLANDS	0	86.45	158.06	328.91
2	ANDHRA PRADESH	19869	7497.42	27182.77	5805.57372
3	ARUNACHAL PRADESH	0	137.57	3626.43	1207.31
4	ASSAM	7062	15981.06	16261.66	22475.988
5	BIHAR	6884	14484.5	3601.01	18496.36
6	CHANDIGARH	22	181.2	117.65	267.84
7	CHHATTISGARH	18693.69	19018.66	22917.78	19066.91
8	DADRA AND NAGAR HAVELI	36	50.89	207	189.74
9	DAMAN AND DIU	180	51.44	77.94	98.32
10	DELHI	443	2114.07	1952.97	1829.43
11	GOA	104	323.15	229.15	334.98
12	GUJARAT	0	9600.8	12238.29	16272.335
13	HARYANA	7204	15018.76	7726.57	13698.05
14	HIMACHAL PRADESH	21465	3609.39	12552.07	18273.91
15	JAMMU AND KASHMIR	13578	11544.16	9614.42	14947.61
16	JHARKHAND	11883	11120.31	7753.04	12713.1
17	KARNATAKA	12882.63	30351.27	20968.84	5149.23
18	KERALA	1719	3991.25	10247.22	3008.41
19	LAKSHADWEEP	0	2.12	9.79	4.2
20	MADHYA PRADESH	52455	21010.77	28340.93	28286.42
21	MAHARASHTRA	768.13	23451.85	20180.33	10510.44
22	MANIPUR	4028.61	6242.42	5093.41	4100.89
23	MEGHALAYA	340	58.62	40.08	1897.71
24	MIZORAM	3944.44	2802.65	2080.48	3186.38
25	NAGALAND	506	363.88	5326.42	2509.58
26	ODISHA	26553	20100.26	19870.99	10058.52
27	PUDUCHERRY	716.6	75.43	152.56	217.56
28	PUNJAB	9259	9938.55	4482.69	6852.12
29	RAJASTHAN	26714	34421.36	37129.87	28762.99
30	SIKKIM	862	1118.81	1661.22	1355.98
31	TAMIL NADU	35936	33364.51	31471.84	22549.12
32	TELANGANA	0	9462.65	20008.1	2359.54
33	TRIPURA	2365.62	599.04	910.28	1383.85
34	UTTAR PRADESH	9680	14228.11	13150	18683.65
35	UTTRAKHAND	7571.6	5825.84	4330.77	10867.64
36	WEST BENGAL	76.52	10743.7	2909.39	1726.28
Total		303801.8	338972.9	354582	309476.8767

* includes all Components of RMSA